

ITEM NO.5

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6127/2022

(Arising out of impugned final judgment and order dated 07-06-2022 in CRLMP(MD) No. 9457/2021 passed by the High Court Of Judicature At Madras At Madurai)

A.DURAIMURUGAN PANDIYAN SATTAI @ DURAIMURUGAN Petitioner(s)

VERSUS

STATE REP. BY THE INSPECTOR OF POLICE & ANR. Respondent(s)

(IA No. 100894/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

Date : 06-04-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. M. Yogesh Kanna, AOR  
Mr. S. Prabu Ramasubramanian, Adv.  
Mr. Bharathimohan M, Adv.  
Ms. Priya R, Adv.  
Mr. S. Sabari Bala Pandian, Adv.  
Mr. Avinash Kumar, Adv.  
Mr. Vasu Kalra, Adv.

For Respondent(s) Mr. V. Krishnamurthy, A.A.G.  
Dr. Joseph Aristotle S., AOR  
Mr. Shobhit Dwivedi, Adv.  
Ms. Richa Vishwakarma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 28.04.2023.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)  
ASSISTANT REGISTRAR